

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/8138/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
Principal Judge,
Family Court, Barpeta.

Dated Guwahati, the th 29 August, 2023.

Sub:- **Casual leave.**

Ref:- FCB/15/Admin/2023/800 Dated 25.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.08.2023, alongwith station leave permission, with the official vehicle, at own cost, for performing to and fro journey from Barpeta to Guwahati, from the morning of 28.08.2023, till the morning of 29.08.2023**, as prayed for. The District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your court and office during your absence.

Yours faithfully,

Sd/r
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/8139-8140/A, dated , 29-08-23
Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

SP
JT. REGISTRAR (VIGILANCE)
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